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Sudhansu Kumar Dwibedi v. Revenue Divisional Commr., (S.K. Sahoo and S.S. Mishra, JJ.), [2025 SCC OnLine Ori 1312](#)

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Uttaranchal High Court

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- Kulwant Singh v. CIT*, (**M. Balaganesh**, A.M. and Anubhav Sharma, J.M.), [2025 SCC OnLine ITAT 3742](#)
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National Company Law Tribunal

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- Midas Impex (P) Ltd. v. Prince SWR Systems (P) Ltd.*, (Lakshmi Gurung, Member (Judicial) and Charanjeet Singh Gulati, Member (Technical)), [2025 SCC OnLine NCLT 1702](#)
- Rangabarshi Projects (P) Ltd. v. Bhattad Brothers Realty (P) Ltd.*, (Prabhat Kumar, Member (Technical) and Virendrasingh Bisht, Member (Judicial)), [2025 SCC OnLine NCLT 1705](#)
- Rashtriya Cargo Movers v. Prafful Overseas (P) Ltd.*, (Mahendra Khandelwal, Member (Judicial) and Dr Sanjeev Ranjan, Member (Technical)), [2025 SCC OnLine NCLT 1700](#)

Securities Appellate Tribunal

Balasore Alloys Ltd. v. BSE Ltd., (P.S. Dinesh Kumar, Presiding Officer, Meera Swarup, Member (Technical) and Dr Dheeraj Bhatnagar, Member (Technical)), [2025 SCC OnLine SAT 275](#)

H.S. Venkatesh v. Securities & Exchange Board of India, (P.S. Dinesh Kumar, Presiding Officer, Meera Swarup, Member (Technical) and Dr Dheeraj Bhatnagar, Member (Technical)), [2025 SCC OnLine SAT 278](#)

Nusli Neville Wadia v. Securities & Exchange Board of India, (P.S. Dinesh Kumar, Presiding Officer, Meera Swarup, Member (Technical) and Dr Dheeraj Bhatnagar, Member (Technical)), [2025 SCC OnLine SAT 279](#)

Ramit Chaudhri v. Securities & Exchange Board of India, (P.S. Dinesh Kumar, Presiding Officer, Meera Swarup, Member (Technical) and Dr Dheeraj Bhatnagar, Member (Technical)), [2025 SCC OnLine SAT 280](#)

Saral Mining Ltd. v. Bombay Stock Exchange, (P.S. Dinesh Kumar, Presiding Officer, Meera Swarup, Member (Technical) and Dheeraj Bhatnagar, Member (Technical)), [2025 SCC OnLine SAT 276](#)

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